

NOTICE

The cause list already published for 05.01.2015 is hereby annulled in the light of order of Hon'ble The Chief Justice dated 23.12.2014 and in view of the new roster issued 23.12.2014.

A new modified cause list for 05.01.2015 in accordance with the forthcoming roster will be published on the internet on 24.12.2014. The printed Cause List shall be distributed on 03.01.2015 at 12 noon.

Joint Registrar (Listing)

23.12.2014